

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in CRP/69/2024/(Filing No.)

SANGAY DOMA BHUTIA AND OTHERS

APPLICANTS

VERSUS

M/S YAMA ENTERPRISES PRIVATE
LIMITED AND ANOTHER

RESPONDENTS

Date: 01.08.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Zangpo Sherpa, Advocate.
 Mr. Mohan Sharma, Advocate.

Respondents
R-1 Mr. Thupden Youngda, Advocate.

ORDER

Learned Counsel Mr. Thupden Youngda, enters appearance for the Respondent No.1 today and undertakes to file Vakalatnama during the course of the day.

Issue Notice to the Respondent No.2.

Requisites be filed within three days.

List on 23-08-2024.

Judge
01.08.2024